

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 134 OF 2016 & IA NO. 304 OF 2016

APPEAL NO. 138 OF 2016

AND

APPEAL NO. 149 OF 2016 & IA NO. 318 OF 2016

Dated: 02nd March, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

A.No. 134 of 2016 & IA No. 304 of 2016

Haryana Power Purchase Center ...Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. ...Respondent(s)

A.No. 138 of 2016

Jhajjar Power Ltd. ...Appellant(s)
Vs.
Uttar Haryana Bijli Vitran Nigam Ltd. & Ors. ...Respondent(s)

A.No. 149 of 2016 & IA No. 318 of 2016

Tata Power Delhi Distribution Ltd. ...Appellant(s)
Vs.
Jhajjar Power Ltd. & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Ms. Poorva Saigal
Mr. Shubham Arya for A.No.134/16

Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba for A.No. 138/16

Mr. Vaibhav Choudhary
Mr. Alok Shankar for A.No.149/16

Counsel for the Respondent(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Ramanuj Kumar
Mr. Manpreet Lamba for R.1 for
A.No.134, 138/16 & 149/16

Ms. Poorva Saigal
Mr. Shubham Arya for R.1 & 2 in A.No.
138/16,

Mr. Venkatesh
Mr. Varun Singh
Mr. Shashank Khurana
Mr. Pratyush Singh
Ms. Natabrata Bhattacharya for R.3 in
A.No. 134/16, R.4 in A.No.138/16, R.4
in A.No. 149/16

Mr. Vaibhav Choudhary for R.2 in A.No.
134/16 and R.3 in A.No. 138/16

Mr. Divyanshu Rai for
Mr. Nikhil Nayyar in A.No.134/16 &
A.No. 149/16

ORDER

Learned counsel for the appellant states that he will add Central Electricity Regulatory Commission (**Central Commission**) as a party respondent in Appeal No. 138 of 2016. Permission is granted and learned counsel for the appellant is directed to file amended memo of parties and pay the additional court fee as required within a week. On filing the amended memo parties, registry is directed to issue notice on the Central Commission returnable on 12.04.2017. Dasti, in addition, is permitted.

List this batch of appeals on **12.04.2017.**

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson